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Title: Motion regarding amendments made by the Rajya Sabha to the Orissa (Alteration of Name) Bill, 2010 (Motion Adopted).

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): On behalf of Shri P. Chidambaram, I beg to move:

"That the following amendments made by Rajya Sabha in the Bill to alter the name of State of Orissa, as passed by Lok Sabha, be taken into consideration.

ENACTING FORMULA

1. That at page 1, line 1, --
for "Sixty-first",

substitute "Sixty-second"

CLAUSE 1

Short Title and Commencement

2. That at page 1, line 3, --
for "2010",
substitute "2011". "

MADAM SPEAKER: The question is:

"That the following amendments made by Rajya Sabha in the Bill to alter the name of State of Orissa, as passed by Lok Sabha, be taken into consideration.

ENACTING FORMULA

1. That at page 1, line 1, --
for "Sixty-first",

substitute "Sixty-second"

CLAUSE 1

Short Title and Commencement

2. That at page 1, line 3, --
for "2010",
substitute "2011". "

The motion was adopted.

MADAM SPEAKER: We shall now take up the amendments made by Rajya Sabha.

The question is:

ENACTING FORMULA

1. That at page 1, line 1, --

for "Sixty-first",

substitute "Sixty-second"

The motion was adopted.

MADAM SPEAKER: The question is:

CLAUSE 1

Short Title and Commencement

2. That at page 1, line 3, --

for "2010",

substitute "2011"

The motion was adopted.

SHRI JITENDRA SINGH: I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

MADAM SPEAKER: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The motion was adopted.
